

96072/2021/O/S H.A. Dal Ha Government of Jammu and Kashmir
Department of Culture
Civil Secretariat

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Notification,

Jammu, the 12th July, 2021

S.O 229.- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Heritage Conservation and Preservation Act, 2010 (Act No. XV of 2010) and in partial modification of SRO 117 dated 14th July, 2017, the Government hereby direct that for the words "**Protected Monument**" appearing in the said notification, the words "**Heritage site**" shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/=

(Sarmad Hafeez)
Secretary to Government,
Department of Culture

Dated:- 12-07-2021

No:- Cul/Arch/05/2019

Copy to the:-

1. Financial Commissioner, Revenue, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. Divisional Commissioner, Kashmir.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Director, Archives, Archeology & Museums, J&K, Srinagar.
6. Deputy Commissioner, Srinagar
7. Director, Information, J&K, Srinagar.
8. OSD to Hon'ble Advisor (BK).
9. General Manager, Government Press, Srinagar for publication in the next Government gazette.
10. Private Secretary to Secretary to the Government, Department of Culture.
11. Stock file/ S.O. file.

(Muni Lal Sharma)

Under Secretary to the Government
Department of Culture

Bali
22/06